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Uttar Pradesh Shasan
Uchcha Shiksha Anubhag-1

In pursuance of the provisions of clause (3) of Article 348 of the Constitution, the Governor is pleased to order the publication of the following English translation of Notification No.76/70-1-2020-20(1)/2019, dated January 25 , 2020

Notification

No.76/70-1-2020-20(1)/2019
Lucknow : Dated: January 25 , 2020

WHEREAS the Uttar Pradesh Private Universities Act, 2019 (Uttar Pradesh Act, 2019 No-12 of 2019) has been enacted to provide for establishment of new private universities and incorporation of existing private Universities in the State of Uttar Pradesh for imparting higher education and to regulate their functions and for matters connected therewith or incidental thereto. The said Act has come into force on September 1, 2019;

And whereas clause (b) of section 3 of the said Act inter alia provides that the sponsoring body shall possess contiguous land of minimum 20 acres in urban areas or 50 acres in rural areas earmarked for the university, but the definition of 'urban area' has not been included in the said Act;

And whereas difficulty has been arisen in disposal of new proposals of establishing private universities received by the State Government due to the want of definition of 'urban area' in the said Act;

Now, therefore, in exercise of the powers under section 59 of the Uttar Pradesh Private Universities Act, 2019 (Act No-12 of 2019), the Governor is pleased to direct that clause (b) of section 3 of the said Act shall have effect with the insertion of the following explanation till further orders:-

"Explanation-For the purposes of this clause 'Urban Area' means the area of a Municipal Corporation, a Municipal Council, a Nagar Panchayat and a Metropolitan Area notified by Urban Development Department, a Development Authority, Area of a Housing Board, a Special Area Development Authority, a Viniyamit Kshetra notified by Housing and Urban Planning Department or an Industrial Development Authority notified by Industrial Development Department."

By Order,

(Rajendra Kumar Tiwari)
Apar Mukhya Sachiv